

Title: Requested the Government to send an investigation team and take steps against the corruption in the state of Kerala regarding delinking higher-secondary education from colleges and to make it a part of school education.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, as per the new Education Policy of the Government of India, the higher secondary education has to be de-linked from the colleges and has to be given to the schools. But this has not been implemented in some of the States.

Recently, it was implemented in Kerala. But in the process of implementation, a lot of corruption had been alleged there. In this regard, the hon. High Court has also said that the process of implementation which has been taken up by the Government is in such a way that it has been against the provisions of the Constitution, and it has been done arbitrarily, without any proper procedure.

So, Sir, this is a very serious matter which concerns the education of students in India. Since this is about implementation of the new Education Policy, I would submit that the grand allegation of corruption which has rooted and which has gone from the schools down to the lowest level may please be investigated by a team from the Government of India.

Sir, there is a lot of agitation going on in Kerala with regard to this matter and the Government of Kerala has not even taken heed to that and has not accepted the demand that a judicial commission should inquire into the matter.

So, Sir, I would submit that if the Government of Kerala is not going to take any action in this regard, the Government of India should interfere and take action in this regard.

SHRI G.M. BANATWALLA (PONNANI): Sir, this is a very serious matter...(*Interruptions*)! I associate myself to what Shri Thomas has submitted.

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, I also associate myself to what Shri Thomas has said.

MR. DEPUTY-SPEAKER: All right.